

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:730  
ANSWERED ON:14.08.2012  
CENTRAL FORCES  
Shetkar Shri Suresh Kumar

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether twenty per cent of Central forces are to be kept as reserve;
- (b) if so, the details thereof; and
- (c) the actual demands of the States in this regard for the current year ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) & (b): There are no laid down norms for keeping twenty percent Central Forces as reserve. However, some Bns. in every Central Armed Police Forces (CAPFs) are kept as reserve to meet any emergent requirement in the country and also to give rest and recuperation to the forces.

(c): The demand of the State Governments for the deployment of CAPFs for law and order duties as well as counter insurgency duties in their respective States is a dynamic and an on going process. Based on the requests of the State Governments, CAPFs are deployed in the respective States, keeping in view the specific requirements/ needs of the State Governments, sensitivity of the situation, the overall security scenario and the availability of CAPFs etc.